

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

O.A. No.1957/2003

New Delhi, the 26th day of February, 2004.

Hon'ble Shri Bharat Bhushan, Member (J)

Sunil Kumar,
S/o Sh. Jagdish Mahato
E-128, Chiriyia Colony,
Pusa Campus,
New Delhi-110012. Applicant

(By Advocate: Mrs.Jasmine Ahmed)

versus

1. Union of India,
Through Secretary,
Ministry of Agriculture,
Govt. of India,
Krishi Bhawan,
New Delhi-110001.
2. The Director(Administrative)
Director of Extension,
Departmeent of Agriculture & Cooperation,
Ministry of Agriculture, Govt. of India,
Krishi Vistar Bhawan, I.A.R.I.,Pusa,
New Delhi-110012. Respondents

(By Advocate: Mrs.R.O.Bhutia)

Order(Oral)

Learned counsel for the applicant seeks permission to withdraw the OA. Permission granted. The OA is dismissed as withdrawn.

(Bharat Bhushan)
Member (J)

rb.